



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF WRIT PETITION (DIVISION BENCH) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	WP/140/2016	CECILIA RODRIGUES AND ANR., VS STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. PRADOSH P. DANGUI FOR R.NO.1 AND 2 MANISH DAMODAR SALKAR
2	WP/158/2016	SAMEER SAVLO NAIK. VS STATE OF GOA, THROUGH CHIEF SECRETARY AND 4 ORS.,	ADV. SARDESSAI BALKRISHNA PRAKASH	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3,4 AND 5
3	WP/186/2016	VITHAL S. VELUSKAR. VS THE CHIEF SECRETARY, GOVT. OF GOA AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH	
4	WP/305/2016	NAVAGAURI APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD., THR. ITS SECRETARY ANTHONY VICTOR BRAGANZA. VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVERNMENT OF GOA AND 5 ORS.,	ADV. J. ABREU LOBO ADV. BHARATI KUNOLIEKAR	ADV. VISHWADH SARDESSAI AGA FOR R.NO.1,2,3 AND 5 ADV. PRANAY A KAMAT FOR R.NO.4
5	WP/344/2016	MARGAO MUNICIPAL COUNCIL, THR. ITS CHAIRPERSON BABITA PRABHUDESSAI AND 3 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. AGNETHA CASSANDRA LOBO ADV. SHAMBHAVI RAO ADV. PARAG S RAO	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2
6	WP/409/2016	R.K. RADHAKRISHNA. VS THE REGIONAL PROVIDENT FUND COMMISSIONER,	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. JATIN RAMAIYA ADV. PRIYANKA U. CHOPDEKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1 AND 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REGIONAL OFFICE AND ANR.,		
7	WP/410/2016	R.K. RADHAKRISHNA. VS THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICER, AND 2 ORS.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. NAIK SANTOOR ADV. PRIYANKA U. CHOPDEKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1 AND 2
8	WP/423/2016	SUNANDA GAJANAN VAIGANKAR. VS STATE OF GOA, THROUGH THE SECRETARY (EDUCATION) GOVERNMENT OF GOA AND 2 ORS.,	ADV. SHALAKA SHELKE ADV. KENY SANMAN RAJANIKANT ADV. PAVITHRAN A.V	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3 PRASHIL AROLKAR
9	WP/429/2016	ANAND PARAB AND 38 ORS., VS GOVERNMENT OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS.,	ADV. ARJUN F. NAIK ADV. SNEHA D. SHETYE ADV. GAURIJ KANULKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3
10	WP/497/2016	SUVIDYA BOX MANUFACTURING COMPANY PVT. LTD., THR. ITS DIRECTOR SACHIN R. KENI. VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
11	WP/576/2016	ALLABAKASH R. KUNDAGOL. VS THE CHIEF ENGINEER, WATER RESOURCES DEPT. AND ANR.	ADV. DEVIDAS J. PANGAM ADV. KETAKI NAIK	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
12	WP/590/2016	CHOWGULE AND COMPANY PVT. LTD., REP. BY ITS AUTH. SIGNATORY, CHANDRAKANT TATOBA GADKARI. VS STATE OF GOA, THR. THE SECRETARY, MINISTRY OF	ADV. PRASHEEN LOTLIKAR	ADV. NEEHAL SANDEEP VERNEKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		POWER AND 2 ORS.		
13	WP/595/2016	MAPLE LOGISTICS PVT. LTD. THR. ITS AUT. SIGN. SUMIT GARG. VS UNION OF INDIA SERVICE, THR. THE SECRETARY AND 4 ORS.	ADV. TALAULIKAR PREETAM	ADV. NAND KISHORE DUBEY FOR R.NO.5 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.2,3 & 4 ADV. ASHWIN D. BHOBE FOR R.NO.2, 3 & 4
14	WP/609/2016	FOMENTO RESOURCES PVT. LTD. THR. ITS DIRECTOR AND ANR. VS BOARD OF TRUSTEES OF MORMUGAO PORT TURST, REP. BY ITS CHAIRMAN AND 2 ORS.	ADV. PARAG S RAO ADV. SWATI S KAMAT WAGH ADV. RASHMI NAIK ADV. AGNETHA CASSANDRA LOBO	ADV. Y.V.NADKARNI FOR R.NO.1 AND 2 ADV. D.SHIRGAM FOR R.NO.1 & 2
15	WP/708/2016	SOCIEDADE TIMBLO IRMAOS LIMITADA, REP. THR. ITS DIRECTOR, FRANCISCO LUME PEREIRA. VS UNION OF INDIA, MINISTRY OF MOEF AND CC, THR. ITS SECRETARY AND 4 ORS.	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO ADV. SWATI S KAMAT WAGH	
16	WP/790/2016	GRADUATE ENGINEER'S ASSOCIATION, THR. ITS AUT. REP. MARIO FURTADO AND ANR. VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 7 ORS.	ADV. L. RAGHUNANDAN ADV. L. RAGHUNANDAN PETITIONER NO.3 ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. PEREIRA SUZETTE SAVIA. A PETITIONER NO.3 ADV. GAURANG D. PANANDIKER PETITIONER NO.3 ADV. SHIRODKAR NEHA ANIL ADV. SHIRODKAR NEHA ANIL PETITIONER NO.3 ADV. GAURANG D. PANANDIKER	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3
17	WP/853/2016	DILIP N. GAUNKAR AND ANR.,	ADV. KETAKI NAIK	ADV. DEEP D. SHIRODKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS THE DIRECTOR OF ARCHIVES AND ARCHAEOLOGY, GOVT. OF GOA AND 2 ORS.,		AND 2 ADV. BHOBE SHRADHA SUBHASH FOOR R.NO.3 ADV. ASHWIN D. BHOBE FOOR R.NO.3
18	WP/893/2016	SHRIKRISHNA R. DESSAI, VS STATE OF GOA, THR. THE CHIEF SECRETARY, OFFICE OF THE CHIEF SECRATERY AND 2 ORS.,	ADV. KENY SANMAN RAJANIKANT ADV. PAVITHRAN A.V	
19	WP/927/2016	JOHN SEBASTIAN AND 3 ORS., VS GOA HANDICRAFTS RURAL AND SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION LTD.,	ADV. DEVIDAS PANGAM ADV. PARIKSHIT S. SAWANT ADV. KETAKI NAIK	J. ADV. DEEP D. SHIRODKAR FOR R.NO.1
20	WP/992/2016	NILESH SUBHASH NAIK., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. ANTHONY JOE D'SILVA	ADV. PRASHIL AROLKAR ADV. JOSE FILIPE MELO FOR R.NO.2
21	WP/998/2016	SOCIEDADE TIMBLO IRMAOS LIMITADA., THR. ITS DIRECTOR VARUN V. VAIGANKAR AND ANR., VS UNION OF INDIA,THR. ITS MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE, GOVT. OF INDIA AND3 ORS.	ADV. DEVIDAS PANGAM ADV. FERNANDES LUIS ALEX	J. ADV. DEEP D. SHIRODKAR FOR R.NO.2,3 AND 4
22	WP/1081/2016	TULIP DIAGNOSTICS PVT. LTD., VS THE ASST. COMMISSIONER OF INCOME TAX OFFICER CIRCLE 1(1), PANAJI AND ANR.,	ADV. GINA MARIA ALMEIDA	
23	WP/1129/2016	VEDANTA LTD. (FORMERLY SESA STERLINT LTD/ SESA GOA LTD.), VS	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	ASSTT. COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,		
24 WP/121/2017	SALVADOR RODRIGUES AND ANR., VS CHIEF CONSERVATOR OF FORESTS (C) AND 2 ORS.,	ADV. NORMA ALVARES ADV. ABIGAIL FERNANDES	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 ADV. PRASAD U. DESSAI FOR R.NO.3 ADV. ANIROODH C. SARDESAI FOR R.NO.4 ADV. KETAKI L. PEDNEKAR FOR R.NO.4 ADV. JATIN RAMAIYA FOR R.NO.4 ADV. SHIVAN DESAI FOR R.NO.4
25 WP/143/2017	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD., REP. BY ITS AUT. SIG., ISHAN JOSHI AND ANR., VS UNION OF INDIA, THR. ITS SECRETARY, GOVT. OF INDIA AND 3 ORS.,	ADV. PARAG S RAO ADV. SWATI S KAMAT WAGH ADV. AGNETHA CASSANDRA LOBO	ADV. DEEP D. SHIRODKAR FOR R.NO.4 ADV. S. R. RIVANKAR FOR R. NO. 3 ADV. MAHESH AMONKAR FOR R.NO.1
26 WP/158/2017	CONFEDERATION OF REAL ESTATE DEVELOPERS ASSO. OF INDIA AT GOA, REP. BY JOSE BRAGANZA AND 3 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. SANTOSH HARI BHARNE *THE PETITIONER ADV. KEDILAYA NANDINI BALAKRISHNA *THE PETITIONER	ADV. PRAVIN N. FALDESSAI FOR R.NO. 1,2,3 AND 4
27 WP/218/2017	CLIFFA D'COSTA AND 330 ORS., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1
28 WP/237/2017	GOAN HOTELS AND REALTY PVT. LTD., REP. THR. ITS AUT. REP. BRIGADIER SUKHCHAIN	ADV. JITENDRA P. SUPEKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2

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		KUMAR PURI., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND ANR.,		
29	WP/242/2017	MARIA DE LOURDES FILOMENA FIGUEIREDO DE ALBUQUERQUE., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. KAIF NOORANI	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
30	WP/270/2017	DR. ASHUTOSH GOVIND PRABHU DESSAI., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3 AND 4 ADV. PRAVIN N. FALDESSAI FOR R. NO. 4 ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
31	WP/295/2017	KASHINATH JAIRAM SHETYE AND 3 ORS., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 13 ORS.,	IN PERSON	ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.4 AND 5 ADV. JOCELYN GODINHO FOR R.NO.4 & 5 ADV. VINOD VISHNU KORGAONKAR FOR R.NO.4 & 5 ADV. V.KORGAONKAR FOR R.NO.4 & 5
32	WP/328/2017	SURESH SALGAOKAR AND 2 ORS., VS STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	ADV. DINESH EKNATH NAIK FOR R.NO.5 MANISH DAMODAR SALKAR ADV. BHOBE SHRADHA SUBHASH FOR R.NO.6 ADV. ASHWIN D. BHOBE FOR R.NO.6 ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2 & 3 ADV. TRUPTI M. PETHKAR FOR R.NO.4 ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.5 ADV. SALOME D. NAIK FOR R.NO.4

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				ADV. NAIK SALOME DINESH FOR R.NO.5 ADV. DINESH E NAIK FOR R.NO.4
33	WP/346/2017	C.L. GEORGE., VS STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. PAVITHRAN A.V ADV. SANMAN R. KENY	ADV. PRASHIL AROLKAR ADV. J. ABREU LOBO FOR R.NO.4
34	WP/364/2017	DR. AGNELO M. FERREIRA., VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. VISHWADH SARDESSAI FOR R.NO.1 AND 2
35	WP/450/2017	DAYANAND S. KANEKAR., VS STATE OF GOA THR. THE CHIEF SECRETARY AND 7 ORS.,	ADV. MARUSHKA DE MONTE FURTADO	ADV. ASHWIN D. BHOBE FOR R.NO.2,3,4,5,6,7 AND 8 ADV. ANGLE CHIRAG AJAY FOR R.NO.2,3,4,5,6,7 & 8 ADV. FERNANDES ANNELISE FOR R.NO.2,3,4,5,6,7 & 8
36	WP/484/2017	THE GOA STATE COOP. BANK LTD., THR. ITS MANAGING DIRECTOR, S. V. LOTLIKAR. VS THE ASST. COMMISSIONER OF INCOME TAX CIRCLE 1(1) AND 2 ORS.,	ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1
37	WP/522/2017	NITIN RAIKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 5 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 5 ADV. DEVIDAS J. PANGAM FOR R.NO.3 ADV. PRAVIN N. FALDESSAI FOR R.NO.6
38	WP/525/2017	KRISHNENDU MUKHERJEE, THR. HIS CONST. POA, CLIFFORD VIEGAS., VS THE DEPUTY COMMISSIONER OF INCOME TAX, BANGALURU AND 3 ORS.,	ADV. RAMA GAJANAN RIVANKAR ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR	ADV. SUSAN LINHARES FOR .RNO.3 AND 4 ADV. SUSAN LINHARES FOR RESPONDENT NO. 2 ADV. SUSAN LINHARES FOR RESPONDENT NO. 1

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39	WP/672/2017	SHIVPRASAD S. NAIK., VS STATE OF GOA THR. ITS CHIEF SECRETARY AND 4 ORS.	ADV. L. RAGHUNANDAN	ADV. PRAVIN N. FALDESSAI FOR R.NO.1-5
	WITH WP/799/2017	SHIVPRASAD S. NAIK., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,	ADV. L. RAGHUNANDAN	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 5 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
40	WP/721/2017	TOME CARVALHO., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 8 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. JOYCE M. RODRIGUES	ADV. COSTA ASHWIN CARLOS FOR NO.3 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,4,5 & 6 ADV. SANDESH D. PADIYAR FOR R.NO.10 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.10 ADV. RICHARGE ALMEIDA FOR R.NO.3 ADV. SANKALP SINAI BHANGUI FOR R.NO.10 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.10 ADV. PRASHIL AROLKAR FOR R.NO.10 ADV. SANKALP SINAI BHANGUI FOR R.NO.10 ADV. SANDESH D. PADIYAR FOR R.NO.10 ADV. PRASHIL AROLKAR FOR R.NO.10 ADV. SANDESH D. PADIYAR FOR R.NO.10
41	WP/813/2017	CMDE P K S SRIVASTAVA., VS UNION OF INDIA, THR. THE SECRETAY AND ANR.,	ADV. VENKATESH R. PRABHU TAMBA	ADV. USGAONKAR SUDESH MANOHAR FOR R.NO.2 ADV. MAHESH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				AMONKAR FOR R.NO.1
42	WP/842/2017	WHITE FEATHER GUEST HOUSE, THR. ITS PROP., VISHWAS NAGUESH SHETGAONKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. AMAY ARJUN PHADTE	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 AND 2 ADV. SUKANT V. HALANKAR FOR R.NO.3 ADV. S.M. WALAWAIKAR FOR R.NO.3
43	WP/911/2017	SUBRAY., VS UNION OF INDIA, THR. SECRETARY AND 5 ORS.,	ADV. VIJAYCHANDRAN	G. ADV. MAHESH AMONKAR FOR R.NO.6
44	WP/945/2017	JUNIOR ENGINEERS ASSOCIATION, REP., THR. ITS GENERAL SECRETARY, SAVIO BENJAMIN FERNANDES AND 6 ORS. VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 9 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES	ADV. DEEP D. SHIRODKAR FOR R.NO.1, 2 AND 4
	WITH WP/986/2018	KAPIL NATEKAR., VS STATE OF GOA, THR. CHIEF SECRETAY AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE	ADV. PRAVIN N. FALDESSAI FO R.NO.1 AND 2 ADV. SHIRIN V. NAIK FOR R.NO.3 ADV. KALPA GOVENKAR FOR R.NO.3 ADV. NITISHA U. NAIK FOR R.NO.3 ADV. SHRUSHTI S. NAIK FOR R.NO.3
45	WP/955/2017	NORTH GOA RENT A CAB ASSOCIATION, THR. ITS AUT. PRESIDENT, RAMDAS SAKHARAM PALKAR AND ANR., VS STATE OF GOA, THR. THE SECRETARY TRANSPORT, GOVT. OF GOA AND 3 ORS.,	ADV. SHIRIN V. NAIK ADV. KALPA GOVENKAR ADV. NITISHA U. NAIK ADV. SHRUSHTI S. NAIK	ADV. CORREIA MARIA SIMONE JUDITH
46	WP/1036/2017	SUVARNA ANKUSH SHETKAR AND 2 ORS., VS STATE OF GOA, THR. ITS	ADV. SHASHIKANT NARAYAN JOSHI ADV. BALKRISHNA NATEKAR	ADV. SHETYE KAUSHAL TULSHIDAS FOR R.NO.4 & 5 ADV. DEEP D.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CHIEF SECRETARY AND 4 ORS.,	ADV. BHAT SAMEERA SATISH ADV. AGUIAR NAVDEEP JOHN ADV. ADITI KAMAT	SHIRODKAR FOR R.NO.1,2 & 3 ADV. DEEPAK GAONKAR FOR R.NO.4 & 5
47	WP/1082/2017	NARAYAN BAJIRAO TARI., VS STATE OF GOA THR. ITS CHIEF SECRETARY, PORVORIM AND 5 ORS.,	ADV. DEVIDAS PANGAM	J. ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS.1,2AND6 ADV. MAITHILI SHARAD PRABHU CHODNEKAR FOR R.NO.5 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.4 ADV. ASHWIN D. BHOBE FOR R.NO.4
48	WP/1088/2017	MAHESH N. NAIK AND 20 ORS., VS THE DIRECTOR OF SPORTS AND YOUTH AFFAIRS, GOVT. OF GOA, PANAJI AND ANR.,	ADV. DEVIDAS PANGAM	J. ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
	WITH WP/1089/2017	DEVRAJ KUSTA TARI AND 55 ORS., VS THE DIRECTOR OF SPORTS AND YOUTH AFFAIRS, PANAJI AND 2 ORS.,	ADV. DEVIDAS PANGAM	J. MANISH DAMODAR SALKAR
49	WP/4/2018	SHANTILAL KHUSHALDAS AND BROTHERS PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A	
50	WP/5/2018	SHANTILAL KHUSHALDAS AND BROTHERS PVT. LTD. THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT	
51	WP/6/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA	
52	WP/7/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	
53	WP/8/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER	

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54	WP/9/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR	
55	WP/10/2018	SHANTILAL KHUSHALDAS AND BROS PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER	
56	WP/11/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA	
57	WP/12/2018	S. KANTILAL AND CO. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D.	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT	
58	WP/13/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A	
59	WP/14/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A	
60	WP/15/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR	
61	WP/16/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR	
62	WP/17/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER	
63	WP/63/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR	
64	WP/64/2018	SALGAOCAR MINING INDUSTRIES PVT. LTD., THR. ITD DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
65	WP/66/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT	
66	WP/67/2018	MARZOOK AND CADAR PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR	
67	WP/68/2018	MINEIRA NACIONAL LIMITADA, THR. ITS REP., MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR	
68	WP/69/2018	SALGAOCAR MININIG INDUSTRIES PVT. LTD. THR, ITS DIRECTOR, MUKESH M. SALGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA	
69	WP/70/2018	MARZOOK AND CADAR PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A	
70	WP/71/2018	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER	
71	WP/72/2018	RALPH DE SOUZA., VS STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA	
72	WP/73/2018	SALGAOCAR MININIG INDUSTRIES PVT. LTD. THR. ITS DIRECTOR, MUKESH M. SALGLANI	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA	
73	WP/96/2018	JITENDRA I. SHIRODKAR., VS THE DEAN, GOA MEDICAL COLLEGE AND 2 ORS.,	ADV. PARIKSHIT S. SAWANT	
74	WP/111/2018	LATE XEC CADAR XEC USMAN, THR. LRS., XEC MUSTAFA CADAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A	
75	WP/112/2018	LATE XEC CADAR XEC USMAN, THR. LRS., XEC MUSTAFA CADAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	
76	WP/127/2018	WOCKHARDT LTD., REP. THR. ITS AUT. REP., SATISH BARDE., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. M. S. PRABHUDESAI ADV. GAURANG D. PANANDIKER	ADV. SHIVRAJ GAONKAR FOR R.NO.3 ADV. MANISH DEMBLA FOR RESPONDENT NO. 4 ADV. KRISHNA VIJAY SINGH FOR RESPONDENT 4 ADV. FEMY FERNANDES

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				GOMES FOR RESPONDENT 4 ADV. KSHITIJA GAONKAR FOR R.NO.3 ADV. LAXMAN SAWANT FOR R.NO.3 ADV. SHAMBHAVI RAO FOR RESPONDENT NO. 4 ADV. SIDHANT KAUSHIK FOR RESPONDENT 4
77	WP/134/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER	
78	WP/135/2018	RALPH DE SOUZA., VS STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA	
79	WP/141/2018	SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV. SHRADDHA	RES. ADV.
80	WP/149/2018	ANTHONY JOSE NAZARETH RODRIGUES., VS THE CORPORATION OF THE CITY OF PANAJI, THR. ITS COMMISSIONER.,	ADV. NIGEL DA COSTA FRIAS ADV. BAVINA KUKALEKAR ADV. NAGVEKAR PRATIKSHA RAMKRISHNA ADV. VISHAL SAWANT ADV. RALPH MASCARENHAS ADV. LAXMI SAWANT ADV. IVINA MIRANDA ADV. CORREIA MARIA SIMONE JUDITH	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. VILAS P. THALI FOR R.NO.2
81	WP/188/2018	JAYADEV HIREMATH., VS STATE OF GOA, THR. ITS SECRETARY AND 3 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. SUNITA S GUPTA	ADV. MR. ARUN A. S. TALAULIKAR ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 2 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 4 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 3
82	WP/193/2018	SHRIPAD RAMA NAIK., VS NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY, THR. ITS MEMBER SECRETARY AND 4 ORS.,	ADV. PARIMAL SURESH REDKAR FOR THE PETITIONER ADV. VISHNUPRASAD A. LAWANDE *FOR THE PETITIONER	ADV. KIRAN MORE ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. SANDESH D. PADIYAR FOR R. NO. 4 HANUMANT D. NAIK ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 4 ADV. SANKALP SINAI BHANGUI FOR R. NO. 4 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1 ADV. SAYELI G BANDODKAR FOR R.NO.1
83	WP/200/2018	DATTARAM V. CHARI., VS	ADV. DEVIDAS J. PANGAM	ADV. DEEP D. SHIRODKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. FERNANDES LUIS ALEX	AND 2
84	WP/224/2018	FILIPINHO L. GOMES., VS GOA TOURISM DEVELOPMENT CORPORATION LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	ADV. PARIKSHIT S. SAWANT	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
85	WP/235/2018	LAMBERT P. A GODINHO., VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PRAVIN N. FALDESSAI FOR R.NO.1-3 ADV. VINOD VISHNU KORGAONKAR FOR RESPONDENT NO. 4 ADV. JOCELYN MARIA GODINHO FOR RESPONDENT NO. 4 ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT NO. 4
86	WP/237/2018	WILLIAM BARRETO., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 8 ORS.,	ADV. PARAG S RAO ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY ADV. AGNETHA CASSANDRA LOBO	ADV. VILAS P. THALI FOR R.NO.9 ADV. SONAM S. PARAB FOR R.NO.5 ADV. KAPIL D. KERKAR FOR R.NO.5 ADV. SUSAN LINHARES FOR R.NO.1,2,3,6 & 7 ADV. JAIRAJ A. LOHAR FOR R.NO.5
87	WP/331/2018	RAJESH MOHAN GAONKAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2 AND 3 ADV. NEELESH A. TAKKEKAR FOR R.NO.4
88	WP/344/2018	DIWAKAR G. GAUNS DESSAI AND 4 ORS., VS STATE OF GOA, THR. CHIEF SECRETARY AND 9 ORS.,	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. PRASHEEN LOTLIKAR FOR R. NO. 5 TO 10 ADV. MARUSHKA DE MONTE FURTADO FOR R. NO. 5 TO 10 ADV. MAITHILI SHARAD PRABHU CHODNEKAR FOR R. NO. 5 ADV. ARAUJO ASHVINI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				AFONSO FOR R.NO.5 TO 10 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,3 & 4 ADV. ADITI NAIK FOR R. NO. 5 TO 10
89	WP/386/2018	DR. R. SOLOMON RAJKUMAR., VS THE UNION OF INDIA, THR. SECRETARY, GOVT. OF INDIA AND 4 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. GEMINI XETTIGAR	ADV. MAHESH AMONKAR FOR RESPONDENTS
90	WP/397/2018	FILOMENA COSTA FRIAS @ MARIA FILOMENA ELVIRA MENEZES COSTA FRIAS @ FILOMENA DA COSTA FRIAS., VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. JOSEPH VAZ ADV. TERENCE ANTHONY VAZ	ADV. PAI NIKHIL DEELIP FOR R.NO.5 MANISH DAMODAR SALKAR ADV. SHIRODKAR ROHIT LAXIMANA FOR R.NO.5
91	WP/429/2018	MILAGRES SOARES., VS COMMISSIONER OF EXCISE, GOVT. OF GOA AND 2 ORS.,	ADV. PARIKSHIT S. SAWANT	ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 2 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 3 MR. ARUN A. S. TALAULIKAR
92	WP/461/2018	PRINCE GAUTAM., VS THE DIRECTORATE GENERAL OF HEALTH SERVICES, REP. THR. DIRECTOR AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. SUNITA S GUPTA	
93	WP/536/2018	UMESH JOSHI AND 3 ORS., VS STATE OF GOA, THROUGH CHIEF SECRETARY AND 7 ORS.,	ADV. KHOLKAR PREMANAND ANAND ADV. DEEIKA T. FATERPEKAR ADV. NISHANT P. SHIRGAOKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3 ADV. JOSE REIS FOR R.NO.8 ADV. ANTHONY JOE D'SILVA FOR R.NO.8
94	WP/581/2018	VIVEKANAND PAUSKAR AND 5 ORS.,	ADV. ASHWIN D. BHOBE ADV. ASHWIN D. BHOBE	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS REGISTRAR OF COOPERATIVE SOCIETIES, PANAJI AND ANR.,	FOR P. NO. 5 ADV. ASHWIN D. BHOBE FOR P. NO. 2 ADV. ASHWIN D. BHOBE FOR P. NO. 6 ADV. ASHWIN D. BHOBE FOR P. NO. 3 ADV. ASHWIN D. BHOBE FOR P. NO. 4 SHAIKH SHAIZEEN BADRUDDIN	FOR R. NO. 2
95	WP/705/2018	SACHIN PHADKE., VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES U/LAS ADV. AMOGH V. PRABHUDESAI FOR R.NO.1,2 & 3 ADV. VIVEK ANGELO RODRIGUES	ADV. NEEHAL SANDEEP VERNEKAR
96	WP/724/2018	DHRUVA BHAKAR., VS DIRECTORATE OF TECHNICAL EDUCATION, GOVT. OF GOA AND 3 ORS.,	ADV. YADIKA MANDREKAR	ADV. DEEP D. SHIRODKAR FOR RESP NO. 1 TO 4
97	WP/754/2018	PREMANAND P. NAIK AND ANR., VS SHREE SHANTADURGA EDUCATION SOCIETY, THR. ITS CHAIRMAN, MAHADEV N. NAIK AND 4 ORS.,	ADV. J. ABREU LOBO ADV. NIGEL JOHN FERNANDES ADV. PRATIKSHA JUBA MANDREKAR	ADV. SUSAN LINHARES FOR R.NO.4 AND 5 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1 & 2
98	WP/759/2018	INDEPENDENT POWER PRODUCERS ASSOCIATION OF INDIA, REP. BY AUT. SIGN., RAGHVENDRA UPADHYAYA AND ANR. VS UNION OF INDIA, MINISTRY OF POWER, REP. BY THE SERETARY AND 3 ORS.,	ADV. NEELESH A. TAKKEKAR	ADV. DEEP D. SHIRODKAR FOR RESP NO. 4 ADV. DEEP D. SHIRODKAR FOR R.NO.3 ADV. MAHESH AMONKAR FOR R.NO.1
99	WP/793/2018	CHANDAN ANANT PARVATKAR., VS UNION OF INDIA, THR. SECRETARY AND 7 ORS.,	ADV. ARJUN F. NAIK ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE	ADV. PRAVIN N. FALDESSAI FOR R.NO.2,3,4,5,6,7 AND 8

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
100 WP/812/2018	FILM AND TELEVISION PRODUCERS GUILD OF INDIA LTD., THR. ITS AUT. SING., GIRISH NADKARNI AND 3 ORS., VS THE STATE OF GOA, THR. SECRETARY (FINANCE) AND 2 ORS.,	ADV. PANKAJ P. PAI VERNEKAR ADV. ABHISHEK SAWANT	ADV. SHIVAN DESAI FOR R.NO.3 ADV. SHIVAN DESAI FOR R. NO. 3 ADV. BHARNE SADHVI MANGESH FOR R.NO.3 ADV. ANIROODH C. SARDESAI FOR R.NO.3 ADV. KETAKI L. PEDNEKAR FOR R.NO.3 ADV. JATIN RAMAIYA FOR R.NO.3
101 WP/841/2018	RAMCHANDRA VOLVOIKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. SHILPA LOTLIKAR	ADV. VISHWADH SARDESSAI FOR R.NO.1,2 AND 3 ADV. VISHWADH SARDESSAI FOR R. NO. 3 ADV. VISHWADH SARDESSAI FOR R. NO. 2
102 WP/864/2018	KHYATI CHOURASIA., VS SYNDICATE BANK, REP. BY THE BRANCH MANAGER, VASCO BRACH, VASCO.,	ADV. VIJAY A. PALEKAR ADV. T. SHIRODKAR	ADV. SANDESH GAJANAND ARABEKAR FOR RESPONDENT ADV. PRASAD R. KHOLKAR FOR RESPONDENT ADV. UJWALA KOUTHANKAR FOR RESPONDENT
103 WP/879/2018	NARAYAN S. NERURKAR AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	
104 WP/903/2018	PRAVIN KUMAR GOSALIA., VS GOA STATE POLLUTION CONTROL BOARD, THR. ITS MEMBER SECRETARY.,	ADV. KAIF NOORANI ADV. GADNIS VISHWANATH B.	ADV. PAVITHRAN A.V PAI RAIKER RADNI BHOMKAR SHRUTI KAKULO
105 WP/969/2018	AGOSTINHO F. DIAS AND 3 ORS., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
106 WP/976/2018	SUDAN FATI NAIK	ADV. VALMIKI MENEZES	ADV. PRIYANKA KAMAT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		GAONKAR., VS THE SECRETARY EDUCATION, GOVT. OF GOA, PORVORIM AND 4 ORS.,		FOR R.NO.1 AND 2 ADV. AMOGH V. PRABHUDESAI FOR R.NO.3 ADV. JAY MATHEW FOR R.NO.3 ADV. RAM KAKKAR FOR R.NO.3 ADV. AKSHAYA JOGLEKAR FOR R.NO.3 ADV. PRADOSH P. DANGUI FOR R.NO.3 ADV. NIKITA NADKARNI FOR R.NO.3 ADV. ASHISH KRISHNANATH KUNCOLIENCAR FOR R.NO.3 ADV. AAMIR JAMADAR FOR R.NO.3
107	WP/1028/2018	MAHESH T. KAMBLI., VS THE STATE OF GOA, REP. THR. CHIEF SECRETARY AND 3 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
108	WP/1111/2018	JOLLY CONSTRUCTIONS, THR. ITS PARTNER, SEEMA DIAS., VS CUNCOLIM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, CUNCOLIM.,	ADV. KAIF NOORANI	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SANDESH D. PADIYAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT ADV. DEEP D. SHIRODKAR FOR R.NO.2 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT
109	WP/1133/2018	MANUELA MACHUT., VS THE UNION OF INDIA, THR. HOME SECRETARY, MINISTRY OF HOME	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 AND 4 ADV. SARVADNYA D. PATIL FOR R.NO.2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AFFAIRS, GOVT. OF INDIA, AND 3 ORS.,	ALMEIDA	
110	WP/1163/2018	NITESH MADKAIKAR AND 4 ORS., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 4
111	WP/55/2019	UNITED TAXIMEN'S UNON, THR. ITS PRESIDENT, MAHESH PATKAR ANA ANR., VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS. 1AND2
112	WP/61/2019	DR. JAGADISH A. CACODCAR., VS DIRECTOR (VIGILANCE) AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVERNMENT, PANAJI AND 2 ORS.,	ADV. PARIKSHIT S. SAWANT	
113	WP/122/2019	MANJIRI M. DIUKAR., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. VILAS P. THALI	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 3
114	WP/135/2019	VILLAGE PANCHAYAT OF LOLIEM-POLIE M, REP. BY THE SECRETARY, SANDEEP SOIRU DESSAI, VS THE GOA COMMISSION FOR SCHEDULED CASTES AND SCHEDULED TRIBES, THR. ITS SECRETARY AND ANR.,	ADV. PRANAY A KAMAT	ADV. SHIVDATT P. MUNJ
115	WP/214/2019	DR. FERNANDO ALUSIO DAS A. FERNANDES, REP. BY HIS POA, BRIAN PROTO DAS ANGUSTIAS FERNANDES., VS STATE OF GOA, THR. THE	ADV. PARAG S RAO ADV. FEMY FERNANDES GOMES ADV. MAFIDA SHAIKH ADV. SHAMBHAVI PARAG RAO ADV. RADHIKA S.	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2 AND 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CHIEF SECRETARY AND 2 ORS.,	CANDOLCAR	
	WITH MCA/207/2019 IN WP/214/2019	JOWETT PAUL D'SOUZA., VS DR. FERNANDO ALUSIO DAS A. FERNANDES, REP. BY HIS POA, BRIAN PROTO DAS ANGUSTIAS FERNANDES.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. RYAN DA PIEDADE MENEZES THE INTERVENOR ADV. NIGEL JOHN FERNANDES	ADV. PARAG S RAO ADV. FEMY FERNANDES GOMES ADV. SHAMBHAVI PARAG RAO ADV. MAFIDA SHAIKH ADV. RADHIKA S. CANDOLCAR
116	WP/315/2019	ARUN NARAYANDAS AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY.,	ADV. RUI ALBERTO GOMES PEREIRA ADV. RUI ALBERTO GOMES PEREIRA ADV. NISHANT SHIRGAOKAR ADV. KAMAT GHANEKAR TANVI ADV. PADGAONKAR KISHAN C	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
117	WP/348/2019	NANU ENGINEERS PVT. LTD., THR. ITS DIRECTOR, NAVAL N. NAIK., VS STATE OF GOA, THR. CHIEF SECRETARY AND 6 ORS.,	ADV. ASHWIN D. BHOBE ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 7 ADV. DEEP D. SHIRODKAR FOR R. NO. 5 ADV. DEEP D. SHIRODKAR FOR R. NO. 6 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. DEEP D. SHIRODKAR FOR R. NO. 4
118	WP/386/2019	HIMMAT SINGH AND ANR., VS UNION OF INDIA, THR. THE SECRETARY, NEW DLEHI AND 2 ORS.,	ADV. ABHIJIT PRAMOD GOSAVI ADV. ATHNAIN NAIK ADV. AMAY ARJUN PHADTE	ADV. VISHWADH SARDESSAI FOR R.NO.3 ADV. VISHWADH SARDESSAI FOR R. NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 2 ADV. FERNANDES ANNELISE FOR R.NO.2 ADV. ASHWIN D. BHOBE FOR R.NO.2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
119 WP/390/2019	BARABHUMI EDUCATION SOCIETY, REP. BY ITS SECRETARY, TULSHIDAS LAAD., VS STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS.,	ADV. BHARGAV KHANDEPARKAR	M. ADV. MR. ARUN A. S. TALAULIKAR ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 2 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 5 ANDRE ANTONIO PEREIRA ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 4 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 3 -
120 WP/467/2019	ISABELA GOMES NEE REBELLO., VS JUDAS SIMON BARRETO AND 16 ORS.,	ADV. MATTHEW DCOSTA	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO.14 ADV. LINGUDKAR SNEHA KISHOR FOR R.NO.1,2,3 & 4 ADV. FERNANDES JASMINE MERILYN FOR R.NO.1,2,3 & 4 ADV. RAWOOL SNEHAL GURUNATH FOR R.NO.14 ADV. HRUDAYNATH SHIRODKAR FOR R.NO.15 ADV. PRATIKSHA JUBA MANDREKAR FOR R.NO.1,2,3 & 4 ADV. BHAT SAMEERA SATISH FOR R.NO.14 ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO.14 ADV. J. ABREU LOBO FOR R.NO.1,2,3 & 4 ADV. BALKRISHNA NATEKAR FOR R.NO.14 ADV. J. ABREU LOBO FOR R.NO.6 ADV. ARCHANA SACHIN PAI BIR FOR R.NO.14
121 WP/560/2019	SWAPNIL V. SHIRODKAR., VS THE STATE OF GOA, THR.	ADV. VILAS P. THALI	ADV. DEEP D. SHIRODKAR FOR R.NO.1 ADV. ASHISH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ITS CHIEF SECRETARY AND 2 ORS.,		KUNCOLIENCAR FOR R.NO.3 ADV. AAMIR JAMADAR FOR R.NO.3 ADV. AMOGH V. PRABHUDESAI FOR R.NO.3 ADV. RAM KAKKAR FOR R.NO.3 ADV. RAJESH K SHIVOLKAR FOR R.NO.3
	WITH WP/110/2017	VISHAL ASHOK ACHARYA., VS STATE OF GOA, THR. THE CHIEF SECRETARY OF GOVT. OF GOA AND 4 ORS.,	ADV. GAJENDRA USGAONKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 4
122	WP/564/2019	TOME CARVALHO., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. SUNITA S GUPTA	ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.1 AND 2 ADV. SHANE GOMES PEREIRA FOR R.NO.4 ADV. FERNANDES JASON BOSCO FOR R.NO.4 ADV. RICHARD ALMEIDA FOR R.NO.4 ADV. MOHAMMED IBRAHIM FOR R.NO.4 ADV. CARLOS ALVARES FERREIRA FOR R.NO.4
123	WP/603/2019	HARISHCHANDRA Z. TILVE AND ANR., VS STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. KALPA DEVIDAS GOVENKAR	ADV. MANISH DAMODAR SALKAR FOR R.NO.1,2 AND 3
124	WP/604/2019	CONCEICAO PEREIRA AND 8 ORS., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 19 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2 ADV. FADTE SHIVAM SANTOSH FOR R.NOS.7 TO 20 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.4,5 & 6 ADV. SARDESAI SIDDHARTH SANJEEV FOR R.NOS.7 TO 20

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. GAUTAMI KAMAT FOR R.NOS.7 TO 20 ADV. GAURANG D. PANANDIKER FOR R.NOS.7 TO 20 ADV. VIBHAV RAJIV AMONKAR FOR R.NOS.7 TO 20
125	WP/691/2019	SADASHIV HARMALKAR., VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. PEARL ELSA REMEDIOS ADV. BANAULIKAR RUPA DAMODAR ADV. SIYA ULHAS DHARGALKAR	ADV. VITHOBA VISHRAM PEDNEKAR FOR R.NO.3 ADV. KAMAT ANKITA AVDHUT FOR R. NO. 4 ADV. KAMAT ANKITA AVDHUT FOR R. NO. 2 KAMAT ANKITA AVDHUT ADV. AISHWARYA V. PEDNEKAR FOR R.NO.3 MANISH DAMODAR SALKAR
126	WP/733/2019	MOHANDAS PANDURANG SAWAIKAR., VS RETURNING OFFICER FOR ELECTIONS TO THE GOA BAGAYATDAR SAHAKARI KHAREDI AND 8 ORS.,	ADV. SANDESH D. PADIYAR ADV. SHIRODKAR PRAYASH PRAVINKUMAR ADV. BHOBE SHRADHA SUBHASH ADV. PRILAM PREMANAND PHADTE	- ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 8 ADV. DEEP D. SHIRODKAR FOR R. NO. 9
127	WP/898/2019	OWEN MASCARENHAS, THR. POA BY PETITIONER NO. 2 AND ANR., VS THE NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY (NGPDA), THR. THE MEMBER SECRETARY AND ANR.,	ADV. GAURANG D. PANANDIKER ADV. DUKLE EESHA GAJANAN ADV. MALISA ZEMIRA SIMOES	ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. JITENDRA P. SUPEKAR FOR R.NO.2 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.3 ADV. SAYELI G BANDODKAR FOR R.NO.1
128	WP/905/2019	LARSEN AND TOUBRO LTD., THR. ITS AUT. OFFICER, ARCHANA BEGOOR., VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT.	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO ADV. PREETAM TALAULIKAR	ADV. SHAILESH REDKAR FOR R.NO.1 AND 2 ADV. PRASHIL AROLKAR FOR R. NO. 2 PRASHIL AROLKAR

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	OF GOA AND ANR.,		
129 WP/922/2019	CYNTHIA ALMEDIA @ CHIRSTINA ALMEIDA, REP. THR. POA, GAJENDRA SINGH AND ANR., VS THE GOA TOURISM DEVELOPMENT CORPORATION LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	ADV. SARDESAI SIDDHARTH SANJEEV	ADV. PRAVIN N. FALDESSAI FOR R.NO.2
130 WP/926/2019	VOICUNTH M. KADNEKAR (DEC) THR. LRS., VS UNION OF INDIA, THR. GOVT. OF INDIA, MINISTRY OF MINES, THR. SUBHASH CHANDRA AND 5 ORS.,	ADV. PALYEKAR VINITA VISHRAM ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI	- ADV. DEEP D. SHIRODKAR FOR R. NO. 2
131 WP/981/2019	SANJIT RODRIGUES., VS MUKUNDRAJ MUDRAS AND 2 ORS.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO ADV. PREETAM TALAULIKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.2 ADV. D.D.NAIK FOR R.NO.1 ADV. PUNDALIK N. RAIKER FOR R.NO.1
132 WP/1008/2019	DR. SHAILESHKUMAR KAMAT AND ANR., VS MORMUGAO PLANNING AND DEVELOPMENT AUTHORITY, THROUGH ITS SECRETARY AND 4 ORS.,	ADV. PARIKSHIT S. SAWANT	ADV. SAPNA MORDEKAR FOR R.NO.3 ADV. BANERJEE RANADITYA SUBROTO FOR R.NO.4 ADV. CORREIA LEEANDRA ERMINA F FOR R.NO.5 ADV. SUSHANT Y. KORGAONKAR FOR R.NO.1 ADV. GAURISH N. AGNI FOR R.NO.5 ADV. CHODANKAR SUNAINA SHIVDAS FOR R.NO.5 ADV. MENINO PEREIRA FOR R.NO.1 ADV. MISHRA RUCHIKA SATYADEV FOR R.NO.5 ADV. PARADO BRIGIDA FOR R.NO.4

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. TANMAI TULSHIDAS GAWAS FOR R.NO.5 ADV. NAIK KRUTIKA VISHNU FOR R.NO.4
133	WP/1020/2019	SHIRODA LABOUR CONTRACT CO-OP. SOCIETY LTD., THR. ITS CHAIRMAN DADI NAIK AND ANR., VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. SMITA S. GAWAS ADV. PARIMAL SURESH REDKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.1 ADV. S. R. RIVANKAR FOR R.NO.3 ADV. RAMA GAJANAN RIVANKAR FOR R.NO.3
134	WP/1043/2019	VEDANTA LTD., THR. ITS AUT. REP., BENICIO MENEZES., VS UNION OF INDIA, THR. THE SECRETARY, DEPT. OF REVENUE MINISTRY OF FINANCE, GOVT. OF INDIA AND 3 ORS.	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	ADV. ASHA A. DESAI FOR R.NO.1 TO 3
135	WP/1069/2019	KASHINATH JAIRAM SHETYE., VS STATE OF GOA, THR. THE HOME MINISTER AND 4 ORS.,	IN PERSON	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 5
136	WP/1118/2019	CHRISTOPHER DIAS., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. BAVINA KUKALEKAR ADV. GAURESH T. MALIK ADV. VISHAL SAWANT ADV. PACHECO BAZILIO	ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.1,2 AND 5 ADV. KAPIL D. KERKAR FOR R.NO.4
137	WP/1129/2019	VENCY PETER BOSCO., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 24 ORS.,	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	ADV. PRASHIL AROLKAR FOR R.NO.1 AND 2
138	WP/20/2020	OSCAR FERNANDES., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	- WINNIE COUTINHO KAMULKAR SUJAY SUHAS -	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
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139	WP/24/2020	VEEAR ENTERPRISES, THR. ITS PARTNER, ROHIT JAIN GANGWAL AND ANR., VS THE ASST. COMMISSIONER OF INCOME TAX, CIRCLE 2 (1), PANAJI GOA AND ANR.,	ADV. GAURANG D. PANANDIKER ADV. MALISA ZEMIRA SIMOES ADV. DUKLE EESHA GAJANAN ADV. SHIRODKAR NEHA ANIL	ADV. SUSAN LINHARES FOR R.NO.1 AND 2
140	WP/28/2020	ASHOK CHOURASIA., VS THE CENTRAL BOARD OF TRUSTEES, THR. CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI AND 2 ORS.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT
141	WP/54/2020	FRIEDA MANDONCA., VS UNION OF INDIA, THR. MINISTRY OF HOME AFFAIRS, NEW DELHI AND 3 ORS.,	ADV. RYAN DA PIEDADE MENEZES NIGEL JOHN FERNANDES GINA MARIA ALMEIDA	ADV. SHIVDATT P. MUNJ FOR R. NO. 3 ADV. SHIVDATT P. MUNJ FOR R. NO. 4
142	WP/59/2020	SHITAL R. PARAB AND ANR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 9 ORS.,	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. PANKAJ M. SHIRODKAR ADV. AMANDA JUDY WILMA GODINHO	ADV. SOMNATH B. KARPE FOR R.NO.3 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,6,7,8,9 & 10 ADV. WILBUR MENEZES FOR R.NO.5 ADV. ABHISHEK SAWANT FOR R.NO.3 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.3 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.3
143	WP/68/2020	PUTU RAMA DESSAL., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH	ADV. GEETESH RAMESH SHETYE FOR R.NO.1,2 AND 3 ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 3 GEETESH RAMESH SHETYE
144	WP/69/2020	TULSHIDAS LAXMAN	ADV. RAMANI ASHWIN	ADV. SAPNA MORDEKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		GAONKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	NARESH	FOR R.NO.1,2, AND 3
145	WP/70/2020	SHABA NARAYAN NAIK., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH	ADV. SAPNA MORDEKAR FOR R.NO.1,2 AND 3
146	WP/71/2020	GANESH LAXMAN GAONKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. MASHELKAR TANISHA AVINASH ADV. KAMAT GHANEKAR TANVI	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 -
147	WP/72/2020	RAJARAM V. DEULKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH	ADV. GAWAS TUKARAM GOPAL FOR R.NO.1,2 AND 3
148	WP/73/2020	MUKTABAI TATU SAWANT DESSAI., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. MASHELKAR TANISHA AVINASH ADV. KAMAT GHANEKAR TANVI	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3
149	WP/74/2020	RAMA BABLI GAONKAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH	ADV. MANISH DAMODAR SALKAR FOR R.NO.1,2 AND 3
150	WP/75/2020	KRISHNANATH G. S. DESSAI., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH	ADV. SAPNA MORDEKAR FOR R.NO.1,2 AND 3
151	WP/76/2020	VILAS KHUSHALI NAIK., VS	ADV. RAMANI ASHWIN NARESH	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. PADGAONKAR KISHAN C ADV. MASHELKAR TANISHA AVINASH	
152	WP/77/2020	GURUDAS JAIRAM DESSAI SOLIENCAR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. PADGAONKAR KISHAN C	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
153	WP/78/2020	RAMCHANDRA NETAJI SAUNTO DESSAI., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH ADV. MASHELKAR TANISHA AVINASH ADV. KAMAT GHANEKAR TANVI	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 3 ADV. SAPNA MORDEKAR FOR R. NO. 2
154	WP/79/2020	ANAND SURIA NAIK., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. RAMANI ASHWIN NARESH	ADV. SHIVDATT P. MUNJ FOR R.NO.1,2 AND 3
155	WP/88/2020	SITABAI RAJARAM NAIK DESAI AND ANR., VS THE CUNCOLIM MUNICIPAL COUNCIL AND 3 ORS.,	ADV. VLEDSON LUCIO BRAGANZA ADV. PAVITHRAN VILAS GOVINDAN	ADV. SANDESH D. PADIYAR ADV. CARLOS ALVARES FERREIRA FOR R. NO. 4 ADV. CARLOS ALVARES FERREIRA FOR R. NO. 3 ADV. SANDESH D. PADIYAR FOR R. NO. 2 ADV. SANKALP SINAI BHANGUI FOR R. NO. 2 ADV. BHOBE SHRADHA SUBHASH FOR R. NO. 2 ADV. PRILAM PREMANAND PHADTE FOR R. NO. 2 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 2 SANKALP SINAI BHANGUI BHOBE SHRADHA SUBHASH PRILAM PREMANAND PHADTE SHIRODKAR PRAYASH

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			PRAVINKUMAR
156 WP/137/2020	DATTARAM MORESHWAR JOSHI., VS STATE OF GOA, THR. THE CHIEF SECRETARY ADN 3 ORS.,	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. BHANDANKER VARUN PRADEEP	ADV. KAMAT ANKITA AVDHUT FOR RESP. 1 AND 2 ADV. GAURANG D. PANANDIKER FOR R.NO.3 & 4
157 WP/140/2020	LADU @ MOHAN DHARMA PARAB., VS STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. NATIANA GODINHO	ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,3 AND 6 ADV. RYAN DA PIEDADE MENEZES FOR R. NO. 4 ADV. NIGEL JOHN FERNANDES FOR R. NO. 4 ADV. GINA MARIA ALMEIDA FOR R. NO. 4 ADV. MAHALDAR SHASHIKALA NAZIRAMAN FOR R.NO.5 ADV. SONAL NAGVENKAR FOR R.NO.5 ADV. DEEPAK GAONKAR FOR R.NO.5
158 WP/173/2020	PANKAJ P. BANDEKAR., VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. VIOLD DE MENDONCA	ADV. PRASHIL AROLKAR FOR R.NO.1,2,3,4 AND 5
159 WP/209/2020	GOAN HOTELS AND REALTY PVT. LTD., THR. ITS AUT. REP., BRIG. S.C.K. PURI AND ANR., VS UNION OF INDIA, THR. THE SECRETARY, MINISTRY OF FINANCE (DEPT. OF REVENUE) AND 3 ORS.,	ADV. JITENDRA P. SUPEKAR ADV. YULETTE CELIN COUTINHO ADV. SAYED SUFIYAN	
160 WP/230/2020	ADANI MURMUGOA PORT TERMINAL PVT. LTD., THR. ITS AUT. REP., SANDEEP JAISWAL., VS UNION OF INDIA, NOTICE TO BE SERVED THR. THE SECRETARY, MINISTRY OF	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	ADV. PRIYANKA KAMAT ADV. PRIYANKA KAMAT FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R. NO. 5 ADV. PRIYANKA KAMAT FOR R. NO. 4 ADV. PRIYANKA KAMAT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		FINANCE AND 4 ORS.,		FOR R. NO. 3
161	WP/19/2021	CHOWGULE AND COMPANY PVT. LTD., REP. THR. POA, CHANDRAKANT T. GADKARI VS THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, PANAJI AND 5 ORS	ADV. SHREYA SURJIT ARUR NILESH AMONKER TERENCE SEQUEIRA SAILEE R. KENNY JAYANT UMESH KARN	ADV. PRIYANKA KAMAT - ADV. PRIYANKA KAMAT FOR R. NO. 5 - - ADV. PRIYANKA KAMAT FOR R. NO. 3 ADV. DEEP D. SHIRODKAR FOR R. NO. 4 ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. ASHA A. DESAI FOR R. NO. 2
162	WP/56/2021	CHINTAN C XETTE @ MUKTA SAWANT AND 12 ORS VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	PRADOSH P. DANGUI ASHISH KRISHNANATH KUNCOLIENCAR AKSHAYA JOGLEKAR GAURAVVARDHAN NADKARNI JAY MATHEW	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. DEEP D. SHIRODKAR FOR R. NO. 4
163	WP/64/2021	SHYAM S. PEDNEKAR VS STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS	ADV. DINESH EKNATH NAIK ADV. PETHKAR TRUPTI MAHADEV ADV. ZALBA PRASHILA PRAKASH SALOME DINESH NAIK	
164	WP/84/2021	INDI PHARMA PVT. LTD., THR. ITS DIRECTOR, ANTONIO XAVIER PAULO FERNANDES VS UNION OF INDIA, THR. THE SECRETARY, MINISTRY OF CHEMICAL AND FERTILIZERS AND 3 ORS	ADV. S. M. SINGBAL SHRADDHA MUKADAM NEELAM KUNKALINKAR	
165	WP/92/2021	SUJAY SURYAKANT LOTLIKAR VS THE STATE OF GOA THR. ITS CHIEF SECRETARY, AND 2 ORS	ADV. JAY MATHEW GAURAVVARDHAN A.S. NADKARNI AKSHAYA JOGLEKAR NIKITA NADKARNI ASHISH KRISHNANATH KUNCOLIENCAR AAMIR JAMADAR PRADOSH P. DANGUI	ADV. S. N. JOSHI FOR R. NO. 3 ADV. RAWOOL SNEHAL GURUNATH FOR R. NO. 3 SWAPNA JOSHI ADV. ARCHANA SACHIN PAI BIR FOR R. NO. 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
166	WP/99/2021	GMR INTERNATIONAL AIRPORT LTD., REP. THR. ITS AUT. REP., RANGANATHAN VENKATA SHESHAN VS THE UNION OF INDIA, THR. SECRETARY, MINISTRY OF FINANCE, NEW DELHI AND 5 ORS	HANUMANT D. NAIK SAYELI G BANDODKAR CARVALHO CANNIGIA ALLAN KIRAN MORE	ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
167	WP/107/2021	GORAKSHNATH KAVLEKAR VS KALA ACADEMY GOA, THR. ITS MEMBER SECRETARY AND 3 ORS	AUROBINDO GOMES PEREIRA	
168	WP/185/2021	BLUE OCEAN BEVERAGES (P) LTD., REP. BY ITS AUT. DIRECTOR, GEORGE JOSEPH PUNCHEKKUNNEL VS THE ASSISTANT ENTRY TAX OFFICER, MARGAO AND ANR	ADV. JAY MATHEW PRADOSH P. DANGUI GAURAVVARDHAN A.S. NADKARNI ASHISH KRISHNANATH KUNCOLIENCAR AKSHAYA JOGLEKAR AAMIR JAMADAR	
169	WP/259/2021	SURBHI S. GAONKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS	ERUSHKA DIAS	ADV. NEEHAL SANDEEP VERNEKAR NEEHAL SANDEEP VERNEKAR
170	WP/276/2021	KUSUM KHARANGATE, THR. POA BY PETITIONER NO. 5 AND 4 ORS VS THE INDIAN COAST GUARD, THR. ITS DISTRICT COMMANDER AND 2 ORS	HANUMANT D. NAIK KIRAN MORE CARVALHO CANNIGIA ALLAN SAYELI G BANDODKAR	ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
171	WP/282/2021	MARIA PALMIRA DOS DORES DE OLIVEIRA GONSALVES @ PALMIRA GOMES REP. BY ATT, ANTONIO F. F. GOMERS VS KASTHURI NATARAJAN (DEC) THR. LRS. AND ANR	ADV. PALYEKAR VINITA VISHRAM MASHELKAR TANISHA AVINASH KAMAT GHANEKAR TANVI	
172	WP/286/2021	SANDEEP NAIK VS	ADV. SABNIS KABIR UMESH	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	VIBHAV AMONKAR GAURANG PANANDIKER GAUTAMI KAMAT PRABHU TENDOLKAR PRANAV P SARDESAI SANJEEV FADTE SANTOSH SHIVAM	RAJIV D.
173	WP/287/2021	ELITER FERNANDES VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SABNIS UMESH VIBHAV AMONKAR GAURANG PANANDIKER PRABHU TENDOLKAR PRANAV P FADTE SANTOSH SARDESAI SANJEEV SIDDHARTH	KABIR ADV. NEEHAL SANDEEP VERNEKAR RAJIV ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 4 D. ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
174	WP/288/2021	JOANITA PEREIRA VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SABNIS UMESH SARDESAI SIDDHARTH SANJEEV FADTE SANTOSH PRABHU PRANAV P GAURANG PANANDIKER VIBHAV AMONKAR	KABIR ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 4 SHIVAM D.
175	WP/289/2021	CAETANO ANTONIO CLEMENTO VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SABNIS UMESH SARDESAI SIDDHARTH SANJEEV FADTE SANTOSH PRABHU PRANAV P GAURANG PANANDIKER VIBHAV AMONKAR	KABIR ADV. GEETESH RAMESH SHETYE ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 SHIVAM ADV. GEETESH RAMESH SHETYE FOR R. NO. 4 D.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
176	WP/290/2021	GLEN ROY ATAIDE VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. SABNIS KABIR UMESH SARDESAI SIDDHARTH SANJEEV FADTE SHIVAM SANTOSH PRABHU TENDOLKAR PRANAV P GAURANG D. PANANDIKER VIBHAV RAJIV AMONKAR	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 4 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
177	WP/302/2021	HANUMANT SUNAGAD AND 4 ORS VS STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS	ADV. ASHWINI AGNI KAVLEKAR MADHAVI TULSHIDAS SHARMIN DODMANI JAY PRADIP SAWAIKAR	
	WITH WP/437/2021	KAVITA ARVIND GAONKAR AND 2 ORS VS STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS	ADV. ASHWINI AGNI KAVLEKAR MADHAVI TULSHIDAS SHARMIN DODMANI JAY PRADIP SAWAIKAR	
178	WP/308/2021	PRASAD PREMANAND JOSHI AND 6 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. S. N. JOSHI ARCHANA SACHIN PAI BIR RAWOOL SNEHAL GURUNATH VELINGKAR CHAITALI GOKULDAS	SHUBHAM SINAI PRIOLKAR ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 SHUBHAM SINAI PRIOLKAR
179	WP/315/2021	PRAVIT ANAND NAIK AND 5 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. S. N. JOSHI VELINGKAR CHAITALI GOKULDAS RAWOOL SNEHAL GURUNATH ARCHANA SACHIN PAI BIR	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
180	WP/334/2021	ASHOK NAIK VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR.,	ADV. SHIVAN DESAI JONATHAN GEORGE	ADV. SINAI PRIOLKAR SHUBHAM SANJIV
181	WP/349/2021	ARCHDIOCESAN BOARD OF EDUCATION, REP. BY ITS SECRETARY, JASMINE COUTINHO AND ANR VS	PAVITHRAN VILAS GOVINDAN SAGAR B. RIVANKAR BERNARD FERNANDES VINOD VISHNU	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA, THR. THE SECRETARY EDUCATION AND 2 ORS	KORGAONKAR	
182	WP/350/2021	JUINO DE SOUZA VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS	ADV. ASHWIN D. BHOBE ANGLE CHIRAG AJAY FERNANDES ANNELESE KALPA DEVIDAS GOVENKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
183	WP/362/2021	SAMEER GAUNKAR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS	ADV. GAUTAMI KAMAT	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 3 ADV. SAPNA MORDEKAR FOR R. NO. 2
184	WP/364/2021	ALTAF JANMIYA SHAIKH AND 156 ORS VS STATE OF GOA, THR. THE SECRETARY AND 2 ORS	ADV. AGHA IFTIKHAR ADV. FERNANDES VALENCIA ADV. KETAN MORAJKAR	
185	WP/450/2021	THE DIOCESAN SOCIETY OF EDUCATION, REP. BY ITS AUT. REP., FR. JESUS N. RODRIGUES AND ANR VS THE STATE OF GOA, THR. THE SECRETARY (EDUCATION) AND 2 ORS	ADV. SAGAR B. RIVANKAR	ADV. DEEP D. SHIRODKAR
186	WP/3/2022	SANTOSH SHABA GAONKAR AND 2 ORS VS THE SARPANCH/SECRETARY VILLAGE PANCHAYAT BETODA NIRANKAL AND 8 ORS	ADV. PADGAONKAR KISHAN C ADV. PADGAONKAR KISHAN C FOR P. NO. 2 ADV. PADGAONKAR KISHAN C FOR P. NO. 3 POOJA NAIK SINAI USGAOKAR SHUKR SUDIN MASHELKAR TANISHA AVINASH	PANKAJ SHIRODKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 4 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 8 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 7 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 5 ADV. AKSHAY UDAY NAIK FOR R. NO. 9 ADV. AMANDA JUDY WILMA GODINHO FOR R. NO. 9
187	WP/7/2022	JAKINA DIAS VS THE STATE OF GOA, THR.	ADV. PRANAY A KAMAT PRANITA NARAYAN GAWANDI	ADV. SOMNATH B. KARPE FOR R. NO. 4 ADV. SANDESH D.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ITS CHIEF SECRETARY AND 6 ORS	MAFIDA SHAIKH	PADIYAR FOR R. NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 5 ADV. ASHWIN D. BHOBE FOR R. NO. 3 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 5 ADV. FERNANDES ANNELISE FOR R. NO. 5 ANAND SHIRODKAR ADV. GOVENKAR KETAN ANKUSH FOR R. NO. 4 ADV. SIDDHI MAYUR PARODKAR FOR R. NO. 4 ADV. ABHISHEK SAWANT FOR R. NO. 4 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R. NO. 4 ADV. FERNANDES ANNELISE FOR R. NO. 3 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 3 ADV. ANGLE CHIRAG AJAY FOR R. NO. 3 ADV. SANKALP SINAI BHANGUI FOR R. NO. 6 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 6
188	WP/11/2022	STAR PVG EXPORT, REP. THR. PRASANNA V GHOTAGE VS DEPUTY COMMISSIONER OF CUSTOMS (REFUND) AND ANR	ADV. SRIVASTAVA	RAJIVA ADV. ASHA A. DESAI ADV. ASHA A. DESAI FOR R. NO. 2 ASHA A. DESAI
189	WP/22/2022	ROVLUY S. PARSEKAR VS STATE OF GOA, THR. CHIEF SECRETARY AND ANR	ADV. TALAULIKAR PREETAM NAIK DESSAI SAICHA SANJIVA SIMOES KHER CEAZER JOHN ABHIJEET KAMAT	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
190	WP/45/2022	MINAL MANOHAR SHIRODKAR VS	ADV. VIJAY A. PALEKAR TUSHAR SHIRODKAR	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA THR. CHIEF SECRETARY AND 59 ORS		ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. PRASHIL AROLKAR FOR R. NO. 4
191	WP/51/2022	ZANTYE BROTHERS, REP. BY ITS PARTNER, ASHOK @ ROHIT ZANTYE VS SHREYA S. GOSAVI	ADV. ASHWIN D. BHOBE ADV. ANGLE CHIRAG AJAY ADV. FERNANDES ANNELISE ADV. KALPA DEVIDAS GOVENKAR	ADV. AJAY PRABHUGAONKAR FOR RESPONDENT ADV. MANDAR NAIK FOR RESPONDENT
192	WP/53/2022	SWAPNIL SOLANKI AND 14 ORS VS THE STATE OF GOA THR. CHIEF SECRETARY AND 20 ORS	ADV. JAY MATHEW PRADOSH P. DANGUI ASHISH K. KUNCOLIENCAR AKSHAYA JOGLEKAR GAURAVVARDHAN A.S. NADKARNI	ADV. DEEP D. SHIRODKAR ADV. AKSHAY UDAY NAIK FOR R. NO. 19 ADV. AKSHAY UDAY NAIK FOR R. NO. 21 ASHWIN D. BHOBE ADV. ASHWIN D. BHOBE FOR R. NO. 20 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. ASHWIN D. BHOBE FOR R. NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 5 ADV. DEEP D. SHIRODKAR FOR R. NO. 4 ADV. ASHWIN D. BHOBE FOR R. NO. 8 ADV. ASHWIN D. BHOBE FOR R. NO. 7 ADV. ASHWIN D. BHOBE FOR R. NO. 9 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 10 ADV. FERNANDES ANNELISE FOR R. NO. 10 ADV. FERNANDES ANNELISE FOR R. NO. 5 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 5 ADV. ANGLE CHIRAG AJAY FOR R. NO. 5 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 6 ADV. FERNANDES

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ANNELISE FOR R. NO. 6 ADV. ANGLE CHIRAG AJAY FOR R. NO. 6 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 7 ADV. FERNANDES ANNELISE FOR R. NO. 7 ADV. ANGLE CHIRAG AJAY FOR R. NO. 7 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 8 ADV. FERNANDES ANNELISE FOR R. NO. 8 ADV. ANGLE CHIRAG AJAY FOR R. NO. 8
193	WP/60/2022	JAYESH M KALANGUTKAR VS THE DIRECTOR OF MUNICIPAL ADMINISTRATION AND 6 ORS	ADV. SARDESAI SAHIL SAMIR CLETA LOURENCO ARUN DE SA	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. SAWANT PARESH PANDURANG FOR R. NO. 7 ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. SAWANT PARESH PANDURANG FOR R. NO. 6
194	WP/65/2022	PARSHURAM V. NAIK AND 4 ORS VS VASANT B. NAIK	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR FERNANDES ANNELISE ANGLE CHIRAG AJAY	ADV. DEEPAK GAONKAR
195	WP/71/2022	CAVELOSSIM TOURIST TAXI OWNERS ASSOCIATION, THR. ITS PRESIDENT, SANFORD BARRETTO AND ANR VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS	ADV. NIGEL DA COSTA FRIAS GAURESH T. MALIK NAGVEKAR PRATIKSHA RAMKRISHNA VISHAL SAWANT PACHECO BAZILIO	
196	WP/74/2022	ANGELO F. MASCARENHAS VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. SARDESSAI BALKRISHNA PRAKASH BHANDARY NARASIHMARAJ	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
197	WP/76/2022	ANAND BHOMKAR AND 34	ADV. GAURISH N. AGNI	ADV. PRASHIL AROLKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ORS VS UNION OF INDIA, THR. THE PRINCIPAL SECRETARY, GOVT. OF INDIA AND 4 ORS.,	SHUBHAM S. MANERKER TANMAI GAWAS LEEANDRA ERMINA CORREIA SUNAINA CHODANKAR RUCHIKA MISHRA	FOR R. NO. 4 ADV. PRASHIL AROLKAR FOR R. NO. 3
198	WP/77/2022	RUPESH P. MHAPSEKAR AND 283 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. NEELESH A. TAKKEKAR ADV. SAISH MANDREKAR	
199	WP/111/2022	YESHWANT KANTA CHARI AND 2 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS	ADV. HANUMANT D. NAIK KIRAN MORE	ADV. GEETESH RAMESH SHETYE ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. SANDESH D. PADIYAR FOR R. NO. 4 ADV. GEETESH RAMESH SHETYE FOR R. NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 5 ADV. SANKALP SINAI BHANGUI FOR R. NO. 4 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 4 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 5 ADV. ANGLE CHIRAG AJAY FOR R. NO. 5
200	WP/166/2022	DAFTARY DESCON ENGINEERING PVT. LTD, THR. THEIR DIRECTOR, GAURI POHOOMUL VS THGE UNION OF INDIA, THR. SECRETARY MINISTRY OF FINANCE, (DEPT. OF REVENUE) AND 2 ORS	ADV. PAI NIKHIL DEELIP	ADV. PEREIRA SUZETTE SAVIA. A ADV. PEREIRA SUZETTE SAVIA. A FOR R. NO. 2
201	WP/169/2022	ROSIE DITOSA FERNANDES THR. POA BENSON FERNANDES VS CURCHOREM CACORA	ADV. GAURISH N. AGNI TANMAI TULSHIDAS GAWAS CORREIA LEEANDRA ERMINA F	ADV. ASHWIN D. BHOBE ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		MUNICIPAL COUNCIL AND 2 ORS	CHODANKAR SUNAINA SHIVDAS MISHRA RUCHIKA SATYADEV	ANGLE CHIRAG AJAY KALPA DEVIDAS GOVENKAR FERNANDES ANNELEISE
202	WP/176/2022	SURAT VASSANT VERNEKAR VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	ADV. SIDDHARTH RAMAKANT MALIK SIDDHARTH RAMAKANT MALIK AGUIAR NAVDEEP JOHN	
203	WP/193/2022	ADANI MORMUGAO PORT TERMINAL PRIVATE LIMITED, REP. THR. ITS AUT. SIGN., SANDEEP JAISWAL VS THE UNION OF INDIA, ACTING THR. THE JOINT SECRETARY, MINISTRY OF LAW, NEW DELHI AND 3 ORS	ADV. HANUMANT D. NAIK PREETA P. GAYKAR ADITYA D. NAIK CARVALHO CANNIGIA ALLAN	
204	WP/195/2022	DR. VIKRANT P. MALWANKAR VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	ADV. SHIVAN DESAI COTA VIEGAS MARIA CARMEL TERESA DE JESUS JONATHAN GEORGE BHANDANKER VARUN PRADEEP ANIROODH C. SARDESAI	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 3 ADV. ASHWINI AGNI FOR R. NO. 2 ADV. KAVLEKAR MADHAVI TULSHIDAS FOR R. NO. 2 JAY SAWAIKAR
205	WP/199/2022	NARCINVA DAMODAR NAIK, REP. THR. ITS PARTNER, NARCINVA DAMODAR NAIK VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR	ADV. SHIVAN DESAI JONATHAN GEORGE ANIROODH C. SARDESAI BHANDANKER VARUN PRADEEP	ADV. SAPNA MORDEKAR ADV. SAPNA MORDEKAR FOR R. NO. 2
206	WP/245/2022	SANJAY V. NAIK AND 28 ORS VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 29 ORS	ADV. SHREYA SURJIT ARUR	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 CORREIA MARIA SIMONE JUDITH-MAH/2185/2016 ADV. CORREIA MARIA SIMONE JUDITH FOR R.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				NO. 3 CORREIA MARIA SIMONE JUDITH-MAH/2185/2016
207	WP/246/2022	VARSHA S. PARAB VS STATE OF GOA, THROUGH ITS CHIEF SECRETARY, AND 2 ORS.	P. SAWANT M. ANSARI OMKAR MESTRI GAURANG KERKAR	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
208	WP/272/2022	RAYA PARSEKAR VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS	ADV. JAYANT UMESH KARN TERENCE BENEDICTO SEQUEIRA	ADV. KAPIL D. KERKAR FOR R. NO. 5
209	WP/273/2022	RAJESH SAWAL VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS	ADV. JAYANT UMESH KARN TERENCE BENEDICTO SEQUEIRA	ADV. KAPIL D. KERKAR FOR R. NO. 5
210	WP/277/2022	RAJESH SAWAL VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS	ADV. JAYANT UMESH KARN SHREYA SURJIT ARUR	ADV. DEEP D. SHIRODKAR
211	WP/296/2022	THE GOA CABLE TV NETWORKING AND SERVICE PROVIDERS ASSO. THR. ITS PRESIDENT MOLLY FERNANDES AND ANR VS THE STATE OF GOA THR. THE CHIEF SECRETARY AND 4 ORS	ADV. JOSHI VANDIT MAHADEV PAVITHRAN VILAS GOVINDAN BERNARD FERNANDES SAGAR B. RIVANKAR VLEDSON LUCIO BRAGANZA VINOD VISHNU KORGAONKAR	ADV. CORREIA MARIA SIMONE JUDITH CORREIA MARIA SIMONE JUDITH
212	WP/297/2022	MAGSONS SUPERCENTRE REP. BY KIRIT MAGANLAL VS COMMISSIONER OF STATE TAX AND 2 ORS	ADV. ASHWIN D. BHOBE FERNANDES ANNELESE ANGLE CHIRAG AJAY KALPA DEVIDAS GOVENKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
213	WP/304/2022	NEEVED Y. MALIK VS DIRECTOR OF PANCHAYATS AND 5 ORS	ADV. PARIKSHIT S. SAWANT MESTRI OMKAR BABAJI GAURANG U. KERKAR	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PARAG S RAO FOR R. NO. 6 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. PARAG S RAO FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R. NO. 5 ADV. AKHIL PARRIKAR FOR R. NO. 6 ADV. SOWMYA RAMESH FOR R. NO. 6 ADV. AKHIL PARRIKAR FOR R. NO. 5 ADV. SOWMYA RAMESH FOR R. NO. 5
214	WP/329/2022	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS CONQUISTAS, THR. ATTORNEY, GEORGE AGNELO DSOUZA VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS	RYAN DA PIEDADE MENEZES	ADV. PRAVIN N. FALDESSAI
215	WP/330/2022	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS CONQUISTAS, THR. ATTORNEY, GEORGE AGNELO DSOUZA VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS	RYAN DA PIEDADE MENEZES	ADV. PRAVIN N. FALDESSAI
216	WP/331/2022	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS CONQUISTAS, THR. ATTORNEY, GEORGE AGNELO DSOUZA VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS	RYAN DA PIEDADE MENEZES	
217	WP/342/2022	MARIA SVETLANA DE SOUZA VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS	ADV. JOAQUIM GODINHO	ADV. DEEP D. SHIRODKAR
218	WP/365/2022	KISHORI HALDANKAR AND ANR VS HINDUSTAN PETROLEUM CORPORATION LTD., THR. ITS CHIEF REGIONAL	ADV. BHARGAV M. KHANDEPARKAR	ADV. ASHWIN D. BHOBE ADV. SARDESSAI BALKRISHNA PRAKASH FOR R. NO. 2 ADV. GADNIS VISHWANATH B. FOR R.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		MANAGER AND 4 ORS		NO. 2 FERNANDES ANNE LISE KALPA DEVIDAS GOVENKAR
219	WP/369/2022	VANSHIKA MATHIAS VS STATE OF GOA THR, SECRETARY AND 2 ORS	ADV. SHIVRAJ GAONKAR DIAS ERUSHKA CAROLINE CARLOS SHIVRAJ GAONKAR	ADV. ABHIJIT PRAMOD GOSAVI FOR R. NO. 3 ADV. ATHNAIN NAIK FOR R. NO. 3
220	WP/372/2022	VISHNU NARAYAN GAUNCE VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 9 ORS	ADV. SHREYA SURJIT ARUR	ADV. GAWAS TUKARAM GOPAL ADV. VIBHAV RAJIV AMONKAR FOR R. NO. 4 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 2 ADV. VIBHAV RAJIV AMONKAR FOR R. NO. 8 ADV. VIBHAV RAJIV AMONKAR FOR R. NO. 5 ADV. VIBHAV RAJIV AMONKAR FOR R. NO. 7 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 3 ADV. MR. SANJAY K. MANGESHKAR FOR R. NO. 5
221	WP/381/2022	LAXMIKANT PARSEKAR VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS	ADV. JAYANT UMESH KARN AMONKER NILESH DIGAMBER	
222	WP/382/2022	VASU DAMU NAIK VS THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS	ADV. SIDDHARTH RAMAKANT MALIK AGUIAR NAVDEEP JOHN	
223	WP/422/2022	INACIO DOMNIC PEREIRA VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. NIGEL DA COSTA FRIAS GAURESH T. MALIK BAVINA KUKALEKAR PACHECO BAZILIO	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. S. N. JOSHI FOR R. NO. 4 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 SNEHAL RAWOOL ADV. ARCHANA SACHIN PAI BIR FOR R. NO. 4

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
224 WP/464/2022	DR. CLAUDE ALVARES AND 3 ORS VS VILLAGE PANCHAYAT OF PARRA, THR. ITS SECRETARY AND 4 ORS	ADV. ANAMIKA GODE OM ANTHONY DCOSTA	ADV. PANKAJ P. PAI VERNEKAR BHUVANESHWAR C FATARPEKAR
225 WP/474/2022	ASHOK @ ASHOKKUMAR U. DESAI VS DIRECTORATE OF EDUCATION AND ANR	ADV. PRANAY A KAMAT MAFIDA SHAIKH PRANITA NARAYAN GAWANDI	ADV. SHIVDATT P. MUNJ
226 WP/476/2022	PRASHANT NAIK VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. SHIVAN DESAI JONATHAN GEORGE BHANDANKER VARUN PRADEEP NATHAN VAS COTA VIEGAS MARIA CARMEL TERESA DE JESUS ANIROODH C. SARDESAI	ADV. GEETESH RAMESH SHETYE ADV. S. N. JOSHI FOR R. NO. 2 ADV. RAWOOL SNEHAL GURUNATH FOR R. NO. 2 ADV. VELINGKAR CHAITALI GOKULDAS FOR R. NO. 2 ADV. JOSHI SWAPNA SHASHIKANT FOR R. NO. 2
227 WP/504/2022	DOMNIC AND JOAN MINISTRIES , THR. TRUSTEE JOAN MASCARENHAS E DSOUZA VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRACHI SAWANT KAPIL D. KERKAR	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3
228 WP/505/2022	ROHIT BRAS DE SA AND ANR VS STATE OF GOA THR. THE CHIEF SECRETARY AND 6 ORS	ADV. SHET VISHAYA VISHWAS KIRAN RAI SHAIKH SAFIRA ZAHID GOLDA FERNANDES ASHLESHA TANDEL	ADV. DEEP D. SHIRODKAR ADV. ABHIJEET KAMAT FOR R. NO. 5 ADV. JITENDRA P. SUPEKAR FOR R. NO. 6 ADV. SOMNATH B. KARPE FOR R. NO. 2 ADV. JITENDRA P. SUPEKAR FOR R. NO. 7 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. YULETTE CELIN COUTINHO FOR R. NO. 6 ADV. SAYED SUFIYAN FOR R. NO. 7 ADV. YULETTE CELIN

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				COUTINHO FOR R. NO. 7 ADV. SAYED SUFIYAN FOR R. NO. 6 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 5 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 5 ADV. PREETAM TALAULIKAR FOR R. NO. 5 ADV. GABE DOMINICA MENDES GERVASIO FOR R. NO. 2 ADV. SIDDHI MAYUR PARODKAR FOR R. NO. 2 ADV. ABHISHEK SAWANT FOR R. NO. 2 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R. NO. 2
229	WP/523/2022	AVINASH B. DANGUI AND 2 ORS VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 27 ORS	ADV. NIGEL DA COSTA FRIAS PACHECO BAZILIO GAURESH T. MALIK BARBARA ANDRADE	ADV. SOMNATH B. KARPE FOR R. NO. 3 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R. NO. 3 ADV. ANAND SANDEEP S. SHIRODKAR FOR R. NO. 3 ADV. GOVENKAR KETAN ANKUSH FOR R. NO. 3 ADV. ABHISHEK SAWANT FOR R. NO. 3
230	WP/527/2022	ANTHONY X. NORONHA AND 8 ORS VS STATE OF GOA, THR. THE SECRETARY (EDUCATION) AND 2 ORS	ADV. AGHA IFTIKHAR ADV. AGHA IFTIKHAR FOR P. NO. 8 KETAN MORAJKAR KETAN MORAJKAR ADV. FERNANDES VALENCIA FOR P. NO. 8 UTKARSH SAWANT ADV. FERNANDES VALENCIA FOR P. NO. 9 UTKARSH SAWANT FERNANDES VALENCIA KETAN MORAJKAR UTKARSH SAWANT	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
231	WP/531/2022	ECWIN OSCAR RIBEIRO	ADV. GAURANG D.	ADV. PAI NIKHIL DEELIP

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS FLAG COMMANDING AND 2 ORS	PANANDIKER VIBHAV AMONKAR FADTE SANTOSH SABNIS KABIR UMESH GAUTAMI KAMAT	FOR R. NO. 3 RAJIV SHIVAM
232	WP/532/2022	ECWIN OSCAR RIBEIRO VS FLAG COMMANDING AND 2 ORS	ADV. GAURANG D. PANANDIKER GAUTAMI KAMAT SABNIS KABIR UMESH FADTE SANTOSH VIBHAV AMONKAR	ADV. PAI NIKHIL DEELIP FOR R. NO. 3 SHIVAM RAJIV
233	WP/565/2022	SAGAR SUBHASH MORJE AND 3 ORS VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 87 ORS	ADV. VIVEK ANGELO RODRIGUES SIDDHARTH RAMAKANT MALIK AGUIAR NAVDEEP JOHN NAIK SHIVANAND	ADV. NEEHAL SANDEEP VERNEKAR ADV. PAI NIKHIL DEELIP FOR R. NO. 65 ADV. PAI NIKHIL DEELIP FOR R. NO. 58 ADV. PAI NIKHIL DEELIP FOR R. NO. 69 ADV. PAI NIKHIL DEELIP FOR R. NO. 45 ADV. PAI NIKHIL DEELIP FOR R. NO. 40 ADV. PAI NIKHIL DEELIP FOR R. NO. 53 ADV. PAI NIKHIL DEELIP FOR R. NO. 81 ADV. PAI NIKHIL DEELIP FOR R. NO. 50 ADV. PAI NIKHIL DEELIP FOR R. NO. 54 ADV. PAI NIKHIL DEELIP FOR R. NO. 57 ADV. PAI NIKHIL DEELIP FOR R. NO. 85 ADV. PAI NIKHIL DEELIP FOR R. NO. 34 ADV. PAI NIKHIL DEELIP FOR R. NO. 35 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. PAI NIKHIL DEELIP FOR R. NO. 48 ADV. PAI NIKHIL DEELIP FOR R. NO. 80

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. PAI NIKHIL DEELIP FOR R. NO. 52
			ADV. PAI NIKHIL DEELIP FOR R. NO. 77
			ADV. PAI NIKHIL DEELIP FOR R. NO. 74
			ADV. PAI NIKHIL DEELIP FOR R. NO. 86
			ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
			ADV. PAI NIKHIL DEELIP FOR R. NO. 73
			ADV. PAI NIKHIL DEELIP FOR R. NO. 61
			ADV. PAI NIKHIL DEELIP FOR R. NO. 83
			ADV. PAI NIKHIL DEELIP FOR R. NO. 51
			ADV. PAI NIKHIL DEELIP FOR R. NO. 66
			ADV. PAI NIKHIL DEELIP FOR R. NO. 59
			ADV. PAI NIKHIL DEELIP FOR R. NO. 70
			ADV. PAI NIKHIL DEELIP FOR R. NO. 67
			ADV. PAI NIKHIL DEELIP FOR R. NO. 68
			ADV. PAI NIKHIL DEELIP FOR R. NO. 49
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 34
			NARCINHA VERENKAR
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 35
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 40
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 45
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 48
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 49
			ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 49

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R. NO. 50
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 51
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 52
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 53
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 54
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 57
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 58
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 59
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 61
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 65
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 67
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 68
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 69
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 70
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 73
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 74
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR
				R. NO. 77
			ADV.	ARLEKAR
				SIDDHIYA YUVRAJ FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R. NO. 86 ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 85 ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 83 ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 81 ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 80 ADV. ARLEKAR SIDDHIYA YUVRAJ FOR R. NO. 66
234	WP/587/2022	PRASANNA A. ACHARYA VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS	ADV. ATHNAIN NAIK DEEPIKA GHATWAL	ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 5
	WITH PILWP/37/2022	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARIS. VS GOVERNOR OF GOA AND 6 ORS	ADV. ANAMIKA GODE	ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 6 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 7
235	WP/602/2022	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD., REP. BY ITS DIRECTOR, PARTHA S. BANERJEE VS THE CANAL OFFICER, IRRIGATION DEPT. AND 3 ORS	ADV. PREETAM TALAULIKAR ABHIJEET KAMAT	
236	WP/616/2022	UDAY B. KOMARPANT VS STATE OF GOA THR. THE CHIEF SECRETARY AND 3 ORS	ADV. GAURISH N. AGNI MISHRA RUCHIKA SATYADEV CHODANKAR SUNAINA SHIVDAS CORREIA LEEANDRA ERMINA F KISHAN KAVLEKAR NATASHA MARIA	ADV. BHAT AKSHATA NITIN ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 3 ADV. BHAT AKSHATA NITIN FOR R. NO. 2 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 3
237	WP/625/2022	MALCO ENERGY LTD THR. AUTH. REP. SUMIT GUPTA AND ANR	ADV. ABHIJIT PRAMOD GOSAVI AMAY ARJUN PHADTE	ADV. DEEP D. SHIRODKAR ADV. DEEP D.

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS THE CHIEF ENGINEER ELECTRICITY DEPARTMENT, GOVT. OF GOA AND 5 ORS	ATHNAIN NAIK	SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. TERENCE BENEDICTO SEQUEIRA FOR R. NO. 6
238 WP/3/2023	ANIL DHARMA POLEKAR AND 43 ORS VS STATE OF GOA THR. CHIEF SECRETARY AND 13 ORS	ADV. ASHWIN D. BHOBE ANGLE CHIRAG AJAY FERNANDES ANNELISE	ADV. DEEP D. SHIRODKAR ADV. ABHIJEET KAMAT FOR R. NO. 7 ADV. ABHIJEET KAMAT FOR R. NO. 5 ADV. ABHIJEET KAMAT FOR R. NO. 4 ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. ABHIJEET KAMAT FOR R. NO. 6 ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 7 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 7 ADV. PREETAM TALAULIKAR FOR R. NO. 7 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 6 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 6 ADV. PREETAM TALAULIKAR FOR R. NO. 6 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 5 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 5 ADV. PREETAM TALAULIKAR FOR R. NO. 5 ADV. ABHIJEET KAMAT FOR R. NO. 5 ADV. NAIK DESSAI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				SAICHA SANJIVA FOR R. NO. 4 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 4 ADV. PREETAM TALAULIKAR FOR R. NO. 4
239	WP/35/2023	FERNANDA SOUZA GONSALVES AND 15 ORS VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PADGAONKAR CHAITANYA PRAKASH AKSHADHA GAWAS PALLAVI SHIRODKAR KALOKHE APEKSHA	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
240	WP/42/2023	PRASAD PREMNATH NAIK AND 105 ORS VS THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. PRADOSH P. DANGUI GAURAVVARDHAN A.S. NADKARNI AKSHAYA JOGLEKAR	ADV. DEEP D. SHIRODKAR ADV. DEEP D. SHIRODKAR FOR R. NO. 3 ADV. DEEP D. SHIRODKAR FOR R. NO. 2
241	WP/81/2023	ADANI ENTERPRISES LTD., THR. AUT. SIGN. SAURABH SHAH, (FORMERLY KNOWN AS ADANI EXPORTS LTD.) VS UNION OF INDIA, THR. THE SECRETARY, MINISTRY OF FINANCE, DEPT. OF REVENUE AND 2 ORS	ADV. HANUMANT D. NAIK ADV. KIRAN MORE	ADV. ASHA A. DESAI ADV. ASHA A. DESAI FOR R. NO. 3 ADV. ASHA A. DESAI FOR R. NO. 2 ADV. ASHA A. DESAI FOR R. NO. 2
242	WP/97/2023	KUNDAN GADEKAR AND 2 ORS VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS	ADV. RYAN DA PIEDADE MENEZES	ADV. SARDESSAI BALKRISHNA PRAKASH FOR R. NO. 4 ADV. SARDESSAI BALKRISHNA PRAKASH FOR R. NO. 3
243	WP/158/2023	SADASHIV KANTA PEDNEKAR VS THE SECRETARY (HEALTH) PUBLIC HEALTH DEPARTMENT AND ANR	ADV. PADGAONKAR CHAITANYA PRAKASH PALLAVI SHIRODKAR TANVI NAGVENKAR VIOLA MENDONCA	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
244	WP/162/2023	ARCIS CLEAN ENERGY PVT. LTD., THR AUT. SIGN. SIDDHARTH NAGARCENKAR	ADV. VENKATESH NAYAK AMEYA SALATRY	ADV. PRIYANKA KAMAT ADV. PRIYANKA KAMAT FOR R. NO. 2 ADV. PRIYANKA KAMAT

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS UNION OF INDIA BY AND THR. MINSITRY OF FINANCE AND 2 ORS		FOR R. NO. 3
245 WP/176/2023	SUSHANT I. SHENKE VS STATE OF GOA THR., ITS CHIEF SECRETARY AND 3 ORS	ADV. NIGEL DA COSTA FRIAS PACHECO BAZILIO VISHAL SAWANT	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. PRASHIL AROLKAR FOR R. NO. 4
246 WP/181/2023	BLUE CROSS LABORATORIES PVT. LTD THR. BHALCHANDRA GOVIND BARVE VS UNION OF INDIA THR. SECRETARY AND ANR	ADV. JITENDRA P. SUPEKAR ROGER DSOUZA YULETTE CELIN COUTINHO SAYED SUFIYAN	
247 WP/206/2023	MANGAL IRON PVT. LTD REP BY DIRECTOR, SANDEEP AGARWAL AND ANR VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. YOGESH V. NADKARNI DIVYA RAVIRAJ SHIRGAM SANKET DATTA KAMAT S. PARAB S. KHADILKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
248 WP/216/2023	RAKESH DATTA MADAYE @ RAKESH NAGESH KANKONKAR VS THE COMMISSIONER CORPORATION OF THE CITY OF PANAJI AND ANR	ADV. ABHIJIT PRAMOD GOSAVI AMAY ARJUN PHADTE ATHNAIN NAIK	ADV. SOMNATH B. KARPE ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 ANAND SANDEEP S. SHIRODKAR ABHISHEK SAWANT
WITH WP/470/2022	DEVIDAS PALYEKAR VS THE COMMISSIONER CORPORATION OF THE CITY OF PANAJI AND ANR	ADV. PREETAM TALAULIKAR ABHIJEET KAMAT SIMOES KHER CEAZER JOHN NAIK DESSAI SAICHA SANJIVA KHOLKAR NEHA UMESH	ADV. SOMNATH B. KARPE ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2 GABE DOMINICA MENDES GERVASIO SIDDHI MAYUR PARODKAR ABHISHEK SAWANT VAIGANKAR SAMIKSHA MADHUKAR

SR. CASE NUMBER

PARTY NAME

PET. ADV.

RES. ADV.

Assistant Registrar
High Court of Bombay at Goa,
Porvorim - Goa.

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